## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 998/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES:

Gautam Iron and Steel Trading Company

V/s

Vijsun Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

Dated: 03-05-2017

NAME

DESIGNATION

SIGNATURE

## **ORDER**

- None present. This matter is transferred from the Hon'ble Bombay High Court pertaining to the Provisions of Section 433(e) of the Companies Act, 1956.
- Registry is directed to inform Petitioner to file Form No. 5 as per the provisions of the New Act on or before 06<sup>th</sup>, June, 2017.
- The Matter is listed for hearing on 12<sup>TH</sup> July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)